

**IN THE INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCH: 'I' NEW DELHI**

**BEFORE SHRI G.S. PANNU, PRESIDENT AND SHRI SAKTIJIT
DEY, JUDICIAL MEMBER**

ITA No.9480/Del/2019
Assessment Year: 2010-11

Sunder Impex Pvt. Ltd., A-83/3 Wazirpur Industrial Area, Delhi Pin: 110052	Vs.	ITO, Ward-24(3), New Delhi.
PAN :AAJCS5405M		
(Appellant)		(Respondent)

Appellant by	None
Respondent by	Shri Umesh Takkyar, Sr. DR

Date of hearing	25.02.2022
Date of pronouncement	25.02.2022

ORDER

PER BENCH:

This is an appeal by the assessee against order dated 14.11.2019 of learned Commissioner (Appeals), Delhi-8, New Delhi for the assessment year 2010-11.

2. Learned authorized representative of the assessee, on instructions, has furnished letter dated 21.02.2022 seeking withdrawal of the appeal as the assessee has opted for settling the dispute arising in the present appeal under Vivad-Se-Vishwas Scheme.

3. Learned Departmental Representative has no objection to withdrawal of appeal by the assessee.

4. In view of the aforesaid, we permit the assessee to withdraw the present appeal. Accordingly, the appeal is dismissed as withdrawn.

4. In the result, the appeal is dismissed.

Order pronounced in the open court on 25th February, 2022

**Sd/-
(G.S. PANNU)
PRESIDENT**

**Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER**

Dated: 25th February, 2022.

Mohan Lal

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, New Delhi

Sl. No.	Particulars	Date
1.	Date of dictation (Order drafted through Dragon software):	25.02.2022
2.	Date on which the draft of order is placed before the Dictating Member:	
3.	Date on which the draft of order is placed before the other Member:	25.02.2022
4.	Date on which the approved draft of order comes to the Sr. PS/PS:	25.02.2022
5.	Date of which the fair order is placed before the Dictating Member for pronouncement:	
6.	Date on which the final order received after having been singed/pronounced by the Members:	
7.	Date on which the final order is uploaded on the website of ITAT:	
8.	Date on which the file goes to the Bench Clerk	25.02.2022
9.	Date on which files goes to the Head Clerk:	
10.	Date on which file goes to the Assistant Registrar for signature on the order:	
11.	Date of dispatch of order:	